

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/12234 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge,
Barpeta

Dated Guwahati, the 15th December, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJB/5351(E), dated 11.12.2023

Sir,

With reference to the above, I am directed to inform you that Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta has been granted permission to avail HTC for the block period of 2022-2023, to visit his home at Tezpur from Barpeta and back to Barpeta by car, along with his wife Smti. Nuzhat Naaz, his daughter Smti. Aaliyah Yusuf and his son Shri Master Zidane Yusuf, w.e.f. 24.12.2023 to 31.12.2023, by the shortest possible route, as per existing Rules.

Shri Azaz, may be informed accordingly.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/12235-12238 /A. Dated 15th December, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Yusuf Azaz, Addl. District & Sessions Judge, Barpeta, for information, with reference to his letter, dated 08.12.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Sd/-
14/12/23

REGISTRAR(VIGILANCE)

A. K. B. B. B.
14/12/23